

Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the draft notification related to standards for Non-Carbonated Water Based Beverages (Non Alcoholic)

F.No. Stds/SP(Water & Beverages)/Notif (1)/FSSAI-2016.- In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in sub-regulation 2.10.6,-

a) after clause 2 relating to Caffeinated beverages the following shall be inserted namely: -

“3. **Non-Carbonated Water Based Beverages (Non Alcoholic)** means beverages containing water conforming to the standards prescribed for packaged drinking water under Food Safety and Standards (Food Products Standards and Food Additives) 2011 Regulation without added carbon dioxide and may contain any of the following singly or in combination:

Sugar, liquid glucose, dextrose monohydrate, invert sugar, fructose, honey, fruits and vegetables extractives, herbs, spices and their derivatives and permitted flavouring.

Added herbs shall comply with safety requirements as prescribed in Food Safety and Standards Act 2006 and its Regulations and shall also be declared on the label.

Only those food additives as per Food Safety and Standards (Food Products Standards and Food Additives), Regulations, 2011 shall be used.

The products covered in this standard shall comply with the microbiological requirements given in Appendix B of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.

The products shall comply with the packaging and labelling requirements as laid down under the Food Safety and Standards (Packaging and Labelling), Regulations, 2011.

Note:

1. Data of toxicological analysis to be provided for its approval for the Herbs when added in the beverages.

2. Shall not include any psychotropic substance as defined in the schedule of the Narcotic drugs and Psychotropic Substances Act 1985 (61 of 1985) and rules made under and substances listed in Scheduled E and E1 of the Drugs and Cosmetics Rules, 1945.”

b) In APPENDIX B relating to “Microbiological Requirements”, after Table 7, the following shall be inserted, namely: -

“Table 8

Microbiological Requirements for Non-Carbonated Water Based

Beverages (Non Alcoholic)

Sr. No.	Parameters	Limits
1.	Total plate count per ml	Not more than 50 cfu per ml
2.	Yeast and mould count per ml	Not more than 2 cfu per ml
3.	Coliform count	Absent in 100 ml.”.